

THE GAUHATI HIGH COURT AT
GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

CORRIGENDUM

Dated Guwahati the 20th January, 2016.

It is for information to all concerned that the name of the advocate empanelled in the "Panel of Advocates of Gauhati High Court" vide this Registry's Notification No.HC.VII-72/04/209/A dated 19.01.2016 may be read as **Shri Hridip Kumar Das** instead of Shri Hridib Das.

By order,
Sd/- Shri B. K. Chetri.
REGISTRAR (JUDICIAL)

Memo No.HC.VII-72/04/ 217 - 229 /A, dated 20.01.2016.

Copy to:-

1. The Registrar (Vig./ Admn./ Estt.), Gauhati High Court, Guwahati.
2. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (Judl.), Gauhati High Court, Guwahati.
4. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
5. Mr. S.S. Dey, Standing Counsel, Gauhati High Court, Guwahati.
6. Sri S.K. Medhi, Standing Counsel, Gauhati High Court, Guwahati.
7. Sri U.K. Nair, Standing Counsel, Gauhati High Court, Guwahati.
8. Sri Tanmoyjyoti Mahanta, Standing Counsel, Gauhati High Court, Guwahati.
9. Sri Hridip Kumar Das, Advocate, Gauhati High Court, Guwahati.
- ✓ 10. The System Analyst, Gauhati High Court, Guwahati.
(He is requested to upload this corrigendum in the official website of the Gauhati High Court, Guwahati)
11. The A.O. (J) (.....), Gauhati High Court, Guwahati.
12. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
13. The Cashier, Gauhati High Court, Guwahati.


REGISTRAR (JUDICIAL)


20/01/16